

[Translation]

Financial Assistance to Sugar Mills

8344. HARI HARIKEWAL PRASAD : Will the Minister of FINANCE be pleased to state:

(a) whether the Central Financial Institutions are facing difficulties in regard to provide periodic loans to entrepreneurs/sugar mills due to which modernisation/expansion of sugar mills and setting up of new mills are not taking place;

(b) if so, the details thereof; and

(c) the remedial steps taken or proposed to be taken in regard thereto?

The MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). Industrial Development Bank of India (IDBI) has reported that all India financial institutions (AIFIs) namely, IDBI, Industrial Finance Corporation of India Limited (IFCI), Industrial Credit & Investment Corporation of India Limited (ICICI) and Industrial Reconstruction Bank of India (IRBI) provide assistance to existing sugar mills for expansion and modernization as also for setting up new sugar mills in private sector. However, AIFIs are finding it difficult to finance co-operative/State sector sugar mills in State where existing units are in default.

IDBI has further reported that the matter of clearance of overdue of sugar units has been taken up with the concerned sugar mills/respective State Governments.

[English]

IDA Credit for India

8345. SHRI SUDHIR GIRI: Will the Minister of FINANCE be pleased to state:

(a) whether International Development Association has given approval to provide credit to India for the current financial year

(b) if so, the details thereof;

(c) the projects for which such credit is likely to be provided; and

(d) the mode of repayment of the credit?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). Yes, Sir. Two projects namely M.P. Forestry for US\$ 58.00 million and Agriculture Human Resources Development Project for US\$ 59.50 million have been signed by the Government of India with International Development Association in the current financial year so far. IDA has also approved the Assam Rural Infrastructure Agriculture Services project for US\$ 126.00 million, agreement for which is yet to be signed.

(d) These IDA Credits are repayable in 35 years inclusive of 10 years grace period. These credits carry no interest charges but a service charge of 0.75% is levied on the disbursed portion of the credit.

Revival of Bharat Pumps and Compressors Limited

8346. SHRI ANANTRAO DESHMUKH : Will the Minister of FINANCE be pleased to state:

(a) whether BIFR has recommended a rehabilitation scheme to revive and modernize the Bharat Pumps and Compressors Limited; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b). The Board for Industrial and Financial Reconstruction (BIFR) has reported that a draft scheme for revival of Bharat Pumps and Compressors Limited (BPCL) was circulated by it on 10.03.1995. Objections and suggestions on the draft scheme were heard by BIFR on 15.05.1995 when orders were reserved.

Special Courts for Narcotic Drugs

8347. SHRI P.C. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether offences relating to possession, trafficking, smuggling and cultivation of narcotic and psychotropic substances are on the increase;

(b) the number of such cases registered, tried and acquitted or conviction given to the accused in Indian Courts;

(c) the number of special courts set up for trial of such cases;

(d) whether the Government have sanctioned two such